

(a) whether, of the total estimated investment of 4000 crores for basic industries in the country during the Sixth Five Year Plan, West Bengal's share is only Rs. 400 crores ; and

(b) if so, the rationale behind it, having regard to the fact that West Bengal's contribution in this area is quite considerable ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). The Central investment are primarily in large industrial projects of basic character and the location of such units has to be decided on broad techno-economic considerations. It has been the policy of the Government that subject to techno-economic considerations, comparatively industrially backward regions are given preference in the location of the central projects.

New Schemes have been identified and provided for based on techno-economic feasibility taking into account the overall constraints of resources and intersectoral priorities indicated in the Plan Document. The Sixth Plan (1980-85) provides an outlay of Rs. 19,018 crores for Central Industrial and Mineral Projects including coal and petroleum. Out of this amount, it has been possible to make State-wise distribution of only Rs. 10,187 crores leaving a balance of Rs. 8,831 crores as unallocated. The share of West Bengal in the outlay of Rs. 10,187 crores is Rs. 578.17 crores.

Besides, according to the latest Public Enterprises Survey for the year 1981-82, the total investment in terms of Gross Block in West Bengal was of the order of Rs. 1977.67 crores, which is 7.8% of the total investment.

Corruption Charges Against Former Chief Minister of Maharashtra

10044. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have referred to the Maharashtra Government some corruption charges against Shri A.R. Antulay, former Chief Minister of the

State for ascertaining the truth about them ; and

(b) if so, the charges and the reaction of the Maharashtra State Government in respect of them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b). As mentioned in reply to Lok Sabha Unstarred Question No. 4910 of 30.3.1983, some corruption charges made against Shri A.R. Antulay, former Chief Minister of Maharashtra have been referred, in accordance with the settled procedure, to the Government of Maharashtra for facts and comments and these are awaited. It will not be in public interest to disclose the details of the charges.

Undertrial Prisoners in States

10045. SHRI RAMJIBHAI MAVANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of prisoners and undertrials are in various jails of Delhi and other States ;

(b) if so, the number of such prisoners in each jail during 1 February, 1980 to 31 March, 1983 ;

(c) the category of each prisoner and undertrial ;

(d) how many of each category are (i) women, (ii) Scheduled Castes, (iii) Adivasis, (iv) Minority communities, (v) Saints, Faquirs, Moulvis etc. and since how long they are in jails ;

(e) the steps taken to release those early who have shown good behaviour and work in the jails ;

(f) how many of the above prisoners and undertrials are studying and appearing in academic career and examinations from jails ; and

(g) special facilities being provided to them ?